

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1102
ANSWERED ON 28.07.2026

PM-KUSUM SCHEME IN MAHARASHTRA

1102. SHRI MILIND MURLI DEORA

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) the district-wise and year-wise number of applications received, approved, sanctioned and commissioned under PM-KUSUM Components A, B and C in Maharashtra during 2019-20 to 2023-24;
- (b) the year-wise and component-wise details of funds sanctioned, released by the Central and State Governments and utilised by implementing agencies;
- (c) whether applications or projects remain pending or stalled, with district-wise reasons and expected commissioning timelines;
- (d) whether any performance audit or evaluation has identified gaps in implementation, fund utilisation or beneficiary coverage; and
- (e) the corrective measures taken or proposed to expedite implementation, improve fund utilisation and ensure equitable coverage of small and marginal farmers?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs and their performance. As per the demand raised by the state, the Ministry has allocated quantities under all components to the state of Maharashtra. The component wise quantities sanctioned and installed during 2019-20 to 2023-24 in Maharashtra is placed at **Annexure I**.

(b) The funds under the scheme are released based on the progress of installation reported by the State Implementing Agencies (SIA) and as per provisions of the scheme guidelines. The year-wise and component wise details of funds released by the Ministry and the State, as informed by SIA, is placed at **Annexure II**.

The state has submitted the utilization certificate of released funds.

(c) The component wise progress under PM KUSUM in Maharashtra, till 30.06.2026, is as follows:

	Sanctioned	Installed
Component A (MW)	260	21
Component B (number of pumps)	5,75,000	5,51,971
Component C (Feeder Level Solarization) (number of pumps)	8,75,000	8,75,000

The last date for signing of Power Purchase Agreement or issue Notice to Proceed (NTPs) under the scheme was 31.12.2025. The implementation timeline of PM KUSUM scheme is extended till 31.03.2027 for all components of the scheme.

(d) The third party evaluation of PM KUSUM has been carried out through M/s PTC India Ltd which has identified that the scheme has significantly improved decentralized renewable energy deployment and enhanced irrigation reliability for farmers. The report recommended ease of implementation, adoption of best practices of states, strengthened institutional coordination, improved access to finance and enhanced digital monitoring for continuation of the scheme.

(e) The Ministry has simplified the procedures and issued comprehensive revised guidelines on 17.01.2024 for ease of implementation of the scheme. The Scheme guidelines mandate that priority would be given to small and marginal farmers and farmers using micro irrigation techniques.

To increase the reach of PM KUSUM scheme, extensive outreach and capacity-building workshops are conducted by the Ministry from time to time. This also includes periodic review and handholding meetings with the implementing states.

Annexure I referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1102 for 28.07.2026

Component wise quantities sanctioned and installed during 2019-20 to 2023-24 in Maharashtra

Component A: Nil installation in FY 2019-20, FY 2020-21, FY 2021-22 & FY 2022-23

FY	District	Decentralized Solar Plant Commissioned (MW)
2023-24	Akola	2

Component B

District	2019-20 & 2020-21		2021-22		2022-23		2023-24	
	Survey Approved	Pump Installed	Survey Approved	Pump Installed	Survey Approved	Pump Installed	Survey Approved	Pump Installed
Ahilyanagar	0	0	187	147	3389	2986	187	147
Akola	0	0	21	20	934	795	21	20
Amravati	0	0	20	17	717	607	20	17
Beed	0	0	104	79	4120	2910	104	79
Bhandara	0	0	19	14	808	755	19	14
Buldhana	0	0	70	60	1791	1358	70	60
Chandrapur	0	0	1	1	484	382	1	1
Chhatrapati Sambhajinagar	0	0	128	125	3452	2054	128	125
Dharashiv	0	0	102	45	2985	1987	102	45
Dhule	0	0	79	60	1665	1639	79	60
Gadchiroli	0	0	1	1	392	316	1	1
Gondia	0	0	13	11	716	613	13	11
Hingoli	0	0	99	84	2582	1633	99	84
Jalgaon	0	0	160	120	2643	1918	160	120
Jalna	0	0	236	203	3086	1808	236	203
Kolhapur	0	0	30	30	1352	1119	30	30
Latur	0	0	138	107	1867	1754	138	107
Nagpur	0	0	16	7	744	628	16	7
Nanded	0	0	163	102	2240	2240	163	102
Nandurbar	0	0	101	37	2859	2462	101	37
Nashik	0	0	185	133	3887	3325	185	133
Palghar	0	0	2	2	319	263	2	2
Parbhani	0	0	242	221	2977	1908	242	221
Pune	0	0	85	83	3697	3533	85	83
Raigad	0	0	1	1	183	168	1	1
Ratnagiri	0	0	2	0	184	155	2	0
Sangli	0	0	33	33	1339	1165	33	33
Satara	0	0	17	16	1725	1598	17	16
Sindhudurg	0	0	2	2	99	76	2	2
Solapur	0	0	133	99	2685	2491	133	99
Thane	0	0	1	1	512	462	1	1
Wardha	0	0	0	0	228	156	0	0
Washim	0	0	60	56	1687	1560	60	56
Yavatmal	0	0	19	19	1703	1542	19	19
Grand Total	0	0	2470	1936	60051	48366	2470	1936

Component C (FLS)

Nil installation in FY 2019-20, FY 2020-21, FY 2021-22 & FY 2022-23

FY	District	Capacity Installed for solarization under FLS (MW)
2023-24	Beed	3
	Ch. Sambhaji Nagar	3
	Latur	6

Annexure II referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 1102 for 28.07.2026

Year-wise and component wise details of funds released by the Ministry and State Govt

Component A

NIL funds have been released so far

Component B

(a) Total of Rs 3,555.84 Cr has been released as Central Financial Assistance to both SIAs i.e MSEDCL and MEDA

(till 30.06.2026)

Year	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Released to MEDA and MSEDCL (Rs in Cr)	0.00	0.00	9.60	247.60	330.21	1,504.70	1,207.33	256.40

(b) As reported by SIAs, the state share released is as follow:

Year	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Released to MSEDCL (Rs in Cr)	0.00	0.00	0.00	0.00	42.74	383.5	1018.7	NIL
Released to MEDA (Rs in Cr)	0.00	0.00	4.58	206.38	58.93	217.60	866.27	NIL
Total (Rs in Cr)	0.00	0.00	4.58	206.38	101.67	601.1	1884.97	0

Component C

Total of Rs 2586.72 Cr has been released as Central Financial Assistance to the State Implementing Agency (MSEDCL)

(till 30.06.2026)

	2019-20 to 2023-24	2024-25	2025-26	2026-27
Released to MSEDCL (Rs in Cr)	NIL	114.30	1,771.97	700.44

